

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 523 of 1999.

Thursday this the 29th day of April 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

1. K.G. Velayudhan,
SI (O P),
S D E Phones,
Telephone Exchange,
Ayyappankavu, K.C. Avenue,
St. Benedict Cross Road,
Ernakulam, Cochin-18.
2. M.O. Sebastian,
S I (OP)
S D E Phones (External)
Telephone Exchange,
Tripunithura.
3. P. Govindankutty,
SI (OP)
S D E Phones (External North)
K.C. Avenue, St. Benedict Cross Road,
Ernakulam, Cochin-18.
4. P. P. John,
SI (OP), S D E Phones (External)
Telephone Exchange, Tripunithura.
5. Pathrose P.S.
SI (OP) S D E Phones (External)
Telephone Exchange, Tripunithura. . . Applicants

(By Advocate Shri Babu Cherukara)

Vs.

1. Principal General Manager,
G.M's Office, Telecom,
Panampilly Nagar, Cochin-36.
2. Chief General Manager, Telecom,
Kerala Circle, Trivandrum.
3. Director,
Department of Telecommunications,
New Delhi.
4. Union of India, represented by
Secretary, Ministry for Communication,
New Delhi. . . Respondents

(By Advocate Shri T.C. Krishna) ACGSC

(The application having been heard on 29th April 1999
the Tribunal on the same day delivered the following:)

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

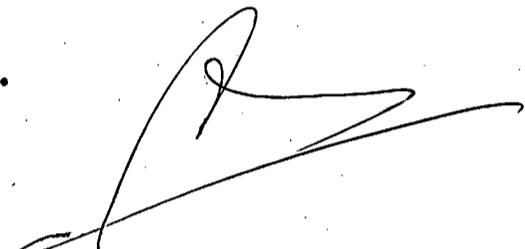
When the Original Application came up for hearing on admission, the learned counsel appearing for the applicants submitted that leave may be granted to withdraw this O.A. without prejudice.

2. Leave granted. Original Application is dismissed as withdrawn without prejudice.

Dated the 29th April, 1999.

B.N. Bahadur

B.N. BAHADUR
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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